

FORM 4

THE PATENTS ACT, 1970

(39 of 1970)

and

THE PATENTS RULES, 2003

REQUEST FOR EXTENSION OF TIME OR CONDONATION OF DELAY

[See sections 53(2), and 142 (4); rules 12(5), 13(6), 24B(6), 24C(11), 80(1A), 130, 131(2) and 138]

1. Name of the applicant	I/We..... hereby request for extension of time for months(s) under section/rule in connection with my/our/application/Patent No..... The reasons for making the request are as follows:- Dated this.....day of20.....
2. To be signed by the applicant or his authorized registered patent agent	Signature (.....)
3. Name of the natural person who has signed	
	To The Controller of Patents, The Patent Office, at.....
Note. - For fee: See First Schedule.	